

27.  
PT 135/98  
OA 720 HYD/97

25.9.1998

Present : None for applicant.

Shri K. R. Sachdeva for respondents.

This application under Section 25 of the Act is for transferring OA No. 720 HYD/97 from Hyderabad to Ernakulam Bench. The application is not opposed. Accordingly, it is hereby allowed. Let the aforesaid OA No. 720 HYD/97 be transferred from Hyderabad to Ernakulam Bench for hearing and disposal in accordance with law, after notice to parties.

( K. M. Agarwal )  
Chairman

/as/



15/9/98  
Section Office  
Central Administrative Tribunals  
मन्त्रालय नियन्त्रण नियन्त्रण  
Principal Bench, New Delhi